

MR. SPEAKER: I have referred the matter to the Business Advisory Committee.

12.02 hrs.

PAPERS LAID ON THE TABLE

ACCIDENT AT TARA COLLIERY

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table a copy of the Report (Hindi and English versions) on the fatal accident at Tara Colliery belonging to Messrs Eastern Coalfields Limited, a subsidiary of Coal India Limited, on the 31st March, 1978 [Placed in Library See No. LT-2808/78].

PASSPORTS (AMENDMENT) RULES, 1978

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJ-PAYEE): I beg to lay on the Table a copy of the Passports (Amendment) Rules, 1978, (Hindi and English versions) published in Notification No. G.S.R. 353(E) in Gazette of India dated the 3rd July, 1978, under sub-section (3) of section 24 of the Passports Act, 1967 [Placed in Library. See No. LT-2609/78].

PAYMENT OF GRATUITY (CENTRAL) AMENDMENT RULES, 1978

SHRI RAVINDRA VARMA. On behalf of Dr. Ram Kirpal Sinha. I beg to lay on the Table a copy of the Payment of Gratuity (Central) Amendment Rules 1978 (Hindi and English versions) published in Notification No. G.S.R. 947 in Gazette of India dated the 22nd July, 1978, under sub-section (2) of section 15 of the Payment of Gratuity Act, 1972. [Placed in Library. See No. LT-2610/78].

DRUGS AND COSMETICS (FIRST AMENDMENT) RULES, 1978

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAG-DAMBI PRASAD YADAV): I beg to

lay on the Table a copy of the Drugs and Cosmetics (First Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 376(E) in Gazette of India dated the 20th July, 1978, under section 38 of the Drugs and Cosmetics Act, 1940. [Placed in Library. See No. LT-2611/78].

12.04 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha.—

(i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 9th August, 1978, agreed without any amendment to the Indian Explosives (Amendment) Bill, 1978, which was passed by the Lok Sabha at its sitting held on the 26th July, 1978."

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 9th August, 1978, agreed without any amendment to the Passports (Amendment) Bill, 1978, which was passed by the Lok Sabha at its sitting held on the 28th July, 1978."

(iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Press Council Bill, 1978, which has been passed by the Rajya Sabha at its sitting held on the 7th August, 1978."